

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1605  
ANSWERED ON:11.12.2003  
PRIVATE CONSULTANTS FOR RAILWAY DEVELOPMENT PROGRAMME  
NARESH KUMAR PUGLIA

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Rail Vikas Nigam Limited has empanelled certain private firms to provide consultancy services for Railway Development Programme;
- (b) if so, the details thereof;
- (c) the details of agreement reached with these consultancy firms;
- (d) the remuneration to be paid to each of these firms; and
- (e) the extent to which this will be helpful for improving the NRVY Project?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

(a) to (d): Consultancy Services for 17 projects have been awarded by Rail Vikas Nigam Limited (RVNL) as per the details indicated in the Annexure.

(e): Rail Vikas Nigam Limited has to undertake resource mobilization for funding of these projects. The Consultancy Services are for preparation of bankable project reports.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1605 BY SHRI NARESH PUGLIA TO BE ANSWERED IN LOK SABHA ON 11.12.2003 REGARDING PRIVATE CONSULTANTS FOR RAILWAY DEVELOPMENT PROGRAMME

Name of Project	Name of Consultant	Value (in Rs.)
Palwal - Bhuteshwar Development Corporation (Karnataka) Ltd.	Infrastructure of Service tax)	16,00,000 (inclusive
Hastavaram - Krishnapatnam Corporation	Infrastructure Development Finance	5,00,000 + Service tax (as applicable)
Ajmer-Phulera-Ringus- Rewari	Vakksh Capitals	4,61,000 + 27,360 (as 8% Service tax on remuneration)
Tuglakabad - Dadri ICD	RITES Ltd.	3,43,192
Gonda - Gorakhpur Loop	RITES Ltd.	5,64,804
Thanjavur - Villupuram Development Finance Corporation	Infrastructure tax (as applicable)	15,00,000 + Service

Rangia - Murkong Selak	Ernst & Young	7,90,000 + Service tax (as applicable)
Jn. Cabin-Palwal	RITES Ltd.	2,55,808
Cuddalore - Salem via Vridhachalam Corporation	Infrastructure Development Finance Corporation	15,00,000 + Service tax (as applicable)
Bharuch - Samni - Dahej on remuneration)	Vakksh capital	6,10,000 + 31,920 (as 8% Service tax
Vallarpadam - Idapally Development Finance Corporation	Infrastructure Development Finance Corporation	14,00,000 + Service tax (as applicable)
Kalyan - Kasara	RITES Ltd.	5,79,111
Delhi - Rewari (as 8% Service tax on remuneration)	Vakksh Capitals	4,91,000 + 27,360
Chennai Beach - Attipattu	CRISIL	9,00,000 inclusive of taxes
Surat - Hajira (as 8% Service Tax on Remuneration)	Vakksh Capitals	5,90,000 +31,920/-
Sahibabad - Anand Vihar	RITES Ltd.	2,86,768
Thane-Diva	SBI Capitals.	9,95,000